

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 169 OF 2015

Dated: 13th February, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Earth Solar Pvt. Ltd.

... **Appellant(s)**

Vs.

Punjab State Electricity Regulatory Commission & Ors.

... **Respondent(s)**

Counsel for the Appellant (s) : Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

Ms. Swapna Seshadri

Ms. Rhea Luthra for R-2

Mr. Aditya Grover for R-3

ORDER

The learned counsel, Ms. Mandakini Ghosh, representing Mr. Sanjay Sen, learned senior counsel appearing for the Appellant submitted that the instant case may kindly be adjourned on the ground that Mr. Sanjay Sen, learned senior counsel appearing for the Appellant is unwell.

Submission made by the learned counsel Ms. Mandakini Ghosh, representing Mr. Sanjay Sen, learned senior counsel appearing for the Appellant, at supra, are placed on record.

In the light of above submission, re-list the matter on **13.03.2018**, as requested.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Ss/pr